

F. No. J-11017/21/2025-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 24th September, 2025

ORDER

The President is pleased to engage / upgrade following advocates for conducting Central Government litigation before the High Court of Delhi and various District & Subordinate Courts in the state of Delhi, as shown in the table below, with effect from the date of this order for a period of three years or until further orders, whichever is earlier:

HIGH COURT OF DELHI

| SI. No. | Name Of Advocate (S/Shri) | Contact Details | Enrl. No. |
|--|--------------------------------|--|---------------|
| CENTRAL GOVERNMENT STANDING COUNSEL | | | |
| 1. | Vikram Jaitley (Up-graded) | Ch. No. 319, Delhi High Court, New Delhi Mob: 9811157321 Email: vikarm_jetly@gmail.com | D/1029/1993 |
| 2. | Ms. Nidhi Raman (Up-graded) | Chamber No-120, Block-1, Delhi High Court, New Delhi Mob: 9891088658 | D/589/2012 |
| SENIOR PANEL COUNSEL | | | |
| 3. | Shakun Sudha Shukla | Flat- 11 & 11a Golf Apartments, Golf Links, Sujan Singh Park, Maharishi Raman Marg, New Delhi-110003 Mob: 8744997777 Email: shakun.sudha@gmail.com | D/2876-I/2009 |
| 4. | Vishal Choudhary | J-35, LEFT (LGF), Lajpat Nagar-111, New Delhi | D/1998/2020 |
| 5. | Akshat Agrawal (Up-graded) | K-10, Jangpura Extension, New Delhi-110014 Mob: 9650058078 | BR/777/2020 |
| 6. | Kartik Khokhar | Mob: 9953022463, 9990909980 Email: kartik0109khokhar@gmail.com | D/7277/2019 |
| 7. | Sai Manik Sud | 147 Golf Links, New Delhi 110003 Mob: 9990804704 Email: sudsaimanik1@gmail.com | D/7733/2024 |

| GOVERNMENT PLEADER | | | |
|--------------------|--------------------|---|-------------|
| 8. | Himanshu Choudhary | Mob:8287658093 Email: hc246736@gmail.com | D/3216/2022 |
| 9. | Ms. Samvedna | Room No 202, Hans Bhawan Wing-II, ITO, New Delhi-2 Mob:8826773961 Email: advocatesamvedna@gmail.com | D/4039/2019 |
| 10. | Ms. Isha Kanth | 14 Amaltas Avenue, Westend Greens, Rajokri, New Delhi-110038 Mob: 8800301225 Email: kanthisha24@gmail.com | D/1079/2024 |
| 11. | Vanshul Pali | B2/B1, Nidhi House, Safdarjung Enclave, New Delhi-110029 Mob: 9711552649 E-mail: vpassociates13@gmail.com | D/2077/2020 |
| 12. | Dev Pratap Shahi | A-44, Kailash Colony, New Delhi-110048 Email: dpshahi.law98@gmail.com Mob: 8587967565 | D/5591/2020 |
| 13. | Akshay Sharma | L-14/A, First Floor, Kailash Colony, New Delhi 110048 Mob: 9971293007. Email: solicitorakshay@gmail.com | D/1055/2012 |
| 14. | Rishabh Duggal | A-1/145, Safdarjung Enclave, New Delhi-110029. Mob: 9910071178 Email- rishabhduggal95@gmail.com | D/7677/2021 |

2. Consequent upon up-gradation of Advocates mentioned at serial number 1, 2 and 5 in the table above, their names occurring in List 'A' in this Department's Order No. J-11017/19/2025-Judicial dated 11.09.2025, at Sl. No. 270, 185 and 194, respectively, stand deleted.

3. The engagement of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 24(2)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs specially the OM No. J-16/11/2017-Judl. dated 08.02.2018 imposing certain restriction on Panel Counsel. The aforesaid OMs are available on the website of this Department i.e., www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars Pertaining to litigation'.

4. Hindi version of this order will follow.

(M C Prusty)

Senior Government Advocate

Copy (through email) to:

1. PS to Hon'ble MoS (IC) L&J.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main Secretariat of Department of Legal Affairs.
3. PS to Attorney General of India/PS to Solicitor General of India.
4. Shri Chetan Sharma, Addl. SGI, High Court of Delhi.
5. The In-charge, Litigation (High Court) Section, New Delhi.
6. The Registrar, High Court of Delhi, New Delhi.
7. The Cash (LA) Section, for payment of retainerhip fee to aforesaid two CGSCs with effect from the date of this order.
8. The Pay and Account Office, Department of Legal Affairs.
9. LIMBS Team.
10. To be uploaded on the website of this Department i.e., www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all concerned.
11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.

K. Gaurva
24.09.2025

(Kumar Gaurva)
Section Officer (Judicial)
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